NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 0\$\sqrt{12}/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/141/2016

NAME OF THE PETITIONER(S)

: T.P. Saravanavel & 3 others

NAME OF THE RESPONDENT(S)

: M/s. Ponny Retail's Private Ltd and 2 others

UNDER SECTION

: 397/398, 402, 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D. GOPAL Rajasekhan UK

Counsel for R3

ORDER

Counsel for Petitioner present and Counsel for R3 present. No representation on behalf of R1 and R2. Counsel for the Petitioner prayed for time to get the name of the Company restored to the concerned Register of Companies. At request, time is enlarged. Put up on 25.01.2018 at 10.30 A.M.

-sel-

MEMBER (JUDICIAL)

ghk